

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
STARRED QUESTION NO.70
TO BE ANSWERED ON 26.06.2019**

ELECTRIFICATION OF NON-ELECTRIFIED LINES

***70. SHRI N. K. PREMACHANDRAN:**

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government proposes to give priority for electrification of non-electrified lines between two electrified lines and if so, the details thereof;**
- (b) whether the Government proposes to electrify the Kollam-Punalur-Sengottai railway line mandatorily in view of its geographical condition;**
- (c) if so, the details thereof and the action taken thereon; and**
- (d) the present status and proposed cost of electrification of Kollam-Punalur-Sengottai railway line?**

ANSWER

MINISTER OF RAILWAYS AND COMMERCE & INDUSTRY

(SHRI PIYUSH GOYAL)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO.70 BY SHRI N. K. PREMACHANDRAN TO BE ANSWERED IN LOK SABHA ON 26.06.2019 REGARDING ELECTRIFICATION OF NON-ELECTRIFIED LINES

(a) Yes, Sir. In view the advantages of electrification and to achieve seamless train operation on electric traction over entire Broad Gauge network, Ministry of Railways has decided to electrify balance Broad Gauge routes of Indian Railways.

As against average 608 Route Kilometres (RKM)/year of electrification done in the period 2009-14, average 2,737 RKM/year was electrified in 2014-19 period. It is planned to enhance this pace further.

Action plan to electrify balance Broad Gauge routes is as under:-

Year	RKM planned for electrification
2019-20	7,000
2020-21	10,500
2021-22	10,500

(b) Yes, Sir.

(c) & (d) Present status for electrification of Kollam-Punalur-Sengottai railway line is as under:

(i) Electrification of Kollam-Punalur section has been sanctioned at a cost of ₹75.46 crore. Invitation of tender for electrification work of this section is planned in July 2019.

(ii) Punalur-Sengottai section was converted to Broad Gauge in 2018. Electrification of this section at a cost of ₹79.00 crore is under sanction.
